

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2B, 3A, 4A, 5B, 6B and 7C for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTIONS

- (1) **Shri Dayanand Sopte, MLA** made a mention regarding the mysterious death of Kishore Prabhakar Shirodkar, aged 37 years resident of Morjim, Pernem at the National Open School at Porvorim, Goa and naming the two persons as suspects for the murder by the wife of Kishore Shirodkar.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Mention.

- (2) **Shri Nilesh Cabral, MLA** made a mention about the excavation of roads carried out by various Departments as well as private entities and to the reckless attitude, the trenches not leveled

become death traps for motor cycle riders, cyclists and other motor vehicles in general.

SHRI RAMAKRISHNA DHAVALIKAR, Minister for PWD replied to the Mention.

12 48 PM

3. CONGRATULATORY MOTIONS

(1) Shri Churchill Alemao, MLA moved the following:

“This House congratulates Shri Michael Lobo, Deputy Speaker being honoured by Gulab Magazine, the popular Konkani Monthly and Fr. Freddy J.Da Costa Memorial Trust bestowing on him the Award of “**GULAB MAN OF THE YEAR**” for his performance in social and political field.”

The following Members spoke on the Motion:-

1. Shri Churchill Alemao, MLA	12 48 PM
2. Shri Rajesh Patnekar, MLA	12 51 PM
3. Shri Digambar Kamat, MLA	12 54 PM
4. Shri Dayanand Sopte, MLA	12 56 PM

(House adjourned for lunch at 1 00 PM and resumed its sitting at 2 30 PM)

5. Shri Rohan Khaunte, Minister for Revenue	2 30 PM
6. Smt. Alina Saldanha, MLA	2 33 PM
7. Shri Isidore Fernandes, MLA	2 34 PM
8. Shri Carlos Almeida, MLA	2 37 PM
9. Shri Jayesh Salgaonkar, Minister for Housing	2 39 PM
10. Shri Aleixo R. Lourenco, MLA	2 43 PM
11. Shri Luizinho Faleiro, MLA	2 45 PM
12. Shri Nilesh Cabral, MLA	2 47 PM
13. Shri Francisco Silveira, MLA	2 49 PM
14. Shri Prasad Gaonkar, MLA	2 51 PM
15. Shri Ravi Naik, MLA	2 54 PM
16. Shri Deepak Pauskar, MLA	2 56 PM
17. Shri Filipe Nery Rodrigues, MLA	2 58 PM

18. Shri Glenn Souza Ticlo, MLA	2 59 PM
19. Shri Antonio Fernandes, MLA	3 01 PM
20. Shri Milind Naik, MLA	3 02 PM
21. Shri Chandrakant Kavalekar, Leader of Opposition.		3 04 PM
22. Shri Manohar Azgaonkar, Minister for Sports.....		3 07 PM
23. Shri Michael Lobo, Dy. Speaker	3 11 PM
24. Dr. Pramod Sawant, Speaker	3 17 PM

The Motion was adopted unanimously.

(2) **Shri Nilesh Cabral**, MLA moved the following:

“This House congratulates Suvet Satish Lotlikar for winning an individual Gold in Bench Press event by lifting 60kgs and also in the composite event bench press 60kg, squat 70 kgs and dead lift 77.25 kgs also for Gold in his weight group of 74-83 kgs in Power Lifting Championship held for Special Olympics Bharat at Kolhapur from 9th to 14th July, 2017 and who was an only Goan participant in this event.”

The following Members spoke on the Motion:-

1. Shri Nilesh Cabral, MLA	3 19 PM
2. Shri Carlos Almeida, MLA	3 22 PM
3. Shri Deepak Pauskar, MLA	3 23 PM
4. Shri Glenn Souza Ticlo, MLA	3 24 PM
5. Smt. Alina Saldanha, MLA	3 25 PM
6. Shri Prasad Gaonkar, MLA	3 27 PM
7. Shri Chandrakant Kavalekar, Leader of Opposition..		3 28 PM
8. Shri Manohar Azgaonkar, Minister for Sports.....		3 29 PM
9. Dr. Pramod Sawant, Speaker	3 32 PM

The Motion was adopted unanimously.

3 33 PM

4. PAPERS LAID ON THE TABLE

SHRI MANOHAR PARRIKAR, Chief Minister laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (1) Director General of Police (Demand No. 17).
- (2) Public Works Department (Demand No. 21).
- (3) Sports and Youth Affairs (Demand No.42).
- (4) Institute of Psychiatry & Human Behaviour (Demand No. 49).

3 33 PM

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-2)

SHRI MANOHAR PARRIKAR, Chief Minister moved the following Demands:

Demand No. 20 - Printing and Stationery

Demand No. 59 - Factories and Boilers

Demand No. 61 - Craftsmen Training

SHRI MANOHAR AZGAONKAR, Minister for Sports & Tourism moved the following Demands:

Demand No. 42 - Sports & Youth Affairs

Demand No. 78 - Tourism

3 34 PM

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Digambar Kamat, Subhash Shirodkar, Filipe Nery Rodrigues, Antonio Fernandes and Pratapsingh Rane, MLAs were moved to Demand Nos. 20, 42, 59, 61, and 78.

The following Members took part in the Debate:

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|-------------------------------|-------|---------|
| 1. Shri Pratapsingh Rane, MLA | | 3 35 PM |
| 2. Shri Churchill Alemao, MLA | | 3 47 PM |

(House adjourned for tea at 4 04 PM and resumed its sitting at 4 30 PM)

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|------------------------------------|-------|---------|
| 3. Shri Filipe Nery Rodrigues, MLA | | 4 30 PM |
|------------------------------------|-------|---------|

(Shri Rajesh Patnekar, MLA in Chair at 4 35 PM)

4. Smt. Alina Saldanha, MLA	4 41 PM
5. Shri Clafasio Dias, MLA	4 47 PM
6. Shri Isidore Fernandes, MLA	4 53 PM
7. Shri Deepak Pauskar, MLA	5 05 PM
8. Shri Nilkanth Harlankar, MLA	5 12 PM
9. Shri Carlos Almeida, MLA	5 25 PM
10. Shri Nilesh Cabral, MLA	5 34 PM
11. Shri Digambar Kamat, MLA	5 46 PM

(Dr. Pramod Sawant, Speaker in Chair at 5 55 PM)

12. Shri Dayanand Sopte, MLA	6 00 PM
13. Shri Rajesh Patnekar, MLA	6 11 PM
14. Shri Wilfred D'Sa, MLA	6 17 PM
15. Shri Prasad Gaonkar, MLA	6 23 PM
16. Shri Francisco Silveira, MLA	6 32 PM
17. Shri Glenn Souza Ticlo, MLA	6 42 PM
18. Shri Chandrakant Kavalekar, Leader of Opposition..		6 50 PM

7 05 PM

SHRI MANOHAR AZGAONKAR, Minister for Sports replied to the Debate.

(Shri Rajesh Patnekar, MLA in Chair at 7 10 PM)

(Shri Michael Lobo, Dy. Speaker in Chair at 7 32 PM)

(Dr. Pramod Sawant, Speaker in Chair at 8 00 PM)

8 02 PM

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

8 22 PM

Cut Motions to Demand No. 20 of list No. 2 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 42 at Sl. Nos. 1 to 7 of list No. 2 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 59 of list No. 2 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 61 at Sl. Nos. 1 to 4 of list No. 2 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 78 at Sl. Nos. 1 to 5 of list No. 2 circulated separately were put to vote and negatived.

8 23 PM

Demand Nos. 20, 42, 59, 61 and 78 were put to vote and passed.

8 24 PM

6. GOVERNMENT BILLS-INTRODUCED

1. The Goa Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Bill, 2017.
2. The Goa Members of Legislative Assembly (Removal of Disqualification)(Amendment) Bill, 2017.

(HOUSE ADJOURNED AT 8 25 PM TO MEET AT 11 30 AM ON WEDNESDAY THE 26TH JULY, 2017)

**ASSEMBLY HALL
PORVORIM-GOA
25 JULY, 2017**

**N. B. SUBHEDAR
SECRETARY**